

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 125**

**CP (IB) No. 97/Chd/Hry/2022**

**IN THE MATTER OF:**

**Cs Vekas Kumar Garg**

...

**Petitioner**

**Versus**

**IFP Bakelite India Pvt. Ltd.**

...

**Respondent**

**Under Section: 59, IBC 2016**

**Order delivered on 10.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-  
**Court Officer**